

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1470
ANSWERED ON:06.03.2013
URBAN SANITATION PROGRAMME NO
Gaddigoudar Shri P.C.;Mahato Shri Narahari;Tirkey Shri Manohar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of urban sanitation scheme(s) being undertaken in the country including West Bengal and North-Eastern States;
- (b) the details of funds provided to various States under the said schemes during the last three years and current year, State-wise; and
- (c) the details of per unit cost prescribed under the said scheme(s) along with the Central share made available to the States in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (AJAY MAKEN)

(a) to (c): There is no comprehensive and dedicated Urban Sanitation Programme implemented by Ministry of Housing and Urban Poverty Alleviation as 'Sanitation' is a Subject under State List of the Seventh Schedule to the Constitution of India. Issues relating to Sewerage, Drainage and Sanitation in the urban areas are being monitored by Ministry of Urban Development in Government of India. However, for eradication of dry latrines and thereby to liberate manual scavengers, Ministry of Housing and Urban Poverty Alleviation is implementing the revised Integrated Low Cost Sanitation Scheme in the urban areas of the country. The unit cost for conversion/construction of twin pit pour flush latrines with superstructure in the revised ILCS for Eleventh Five Year Plan and extended ILCS for Twelfth Five Year Plan is summarized in the table below:

Category Normal Areas Hilly Areas

Unit Cost Rs. 10,000/- Rs.12,500/-
(from
2008-
2012)

Unit Cost Rs.15,000 Rs.18,750
(with effect
from
27.11.2012)

Provision for use of New technology (eco-san toilets etc.) has been made in the extended revised ILCS scheme with an additional 15% over and above the normal cost. Rs.17,250 Rs.21,563 The details of funds provided to various States under the said scheme during the last three years and the current year, State-wise is at Annexure -I.

Ministry of Urban Development implements Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which covers the aspects of sanitation. JNNURM is a demand driven and reforms linked programme under which Additional Central Assistance (ACA) is sanctioned depending on fulfillment of criteria envisaged under JNNURM. Under Urban Infrastructure & Governance (UIG) Sub-mission of JNNURM Sanitation (Sewerage, Drainage and Solid Waste Management) is the admissible component of grant of Additional Central Assistance (ACA). A State-wise list of ACA provided to the States/ULBs under UIG Sub-Mission of JNNURM during the last three years and the current year for sanitation (Sewerage, Drainage and Solid Waste Management) is at Annexure - II.